NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.S.P. No. 753/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: M/s. Future Corporate Resources Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME

1-

DESIGNATION

SIGNATURE

Hemont sethi Advocate for

thummy #

Petitioner

ORDER

CSP No. 753/230-232/NCLT/MB/MAH/2017

CSP No. 754/230-232/NCLT/MB/MAH/2017

CSP No. 755/230-232/NCLT/MB/MAH/2017

CSP No. 757/230-232/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 16.10.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

M.K. SHRAWAT

Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 754/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: M/s. Gargi Business Ventures Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Plemont sethi Advocate for

Petitioner

<u>ORDER</u>

CSP No. 753/230-232/NCLT/MB/MAH/2017 CSP No. 754/230-232/NCLT/MB/MAH/2017 CSP No. 755/230-232/NCLT/MB/MAH/2017 CSP No. 757/230-232/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 16.10.2017.

Sd/V. NALLASENAPATHY
Member (Technical)

Sd/-M.K. SHRAWAT Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 755/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: Suhani Trading & Investment Consultants Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION

SIGNATURE

1. Hemant sethi Advocate for

Petitioner

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ORDER

CSP No. 753/230-232/NCLT/MB/MAH/2017

CSP No. 754/230-232/NCLT/MB/MAH/2017

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CSP No. 757/230-232/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 16.10.2017.

Sd/-

Sd/-

V. NALLASENAPATHY

Member (Technical)

M.K. SHRAWAT Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 757/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: Weavette Business Ventures Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE 1. Hemont sethi Advocate for

Petitioner

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ORDER

CSP No. 753/230-232/NCLT/MB/MAH/2017 CSP No. 754/230-232/NCLT/MB/MAH/2017

CSP No. 755/230-232/NCLT/MB/MAH/2017

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M.K. SHRAWAT

Member (Judicial)